Annex V

Information relating to exposures in foreign currency as on

Networks and begin basis of the transmitted basis of the tra		Information r	elating to e	xposures in Fore	ign Currenc	y as on	N	lame of the bank			Information	relating to exposures in	n Foreign Curre	ncy as on	Name of the ban	k	C. INR/FCY currency swaps based on
Exports Imports Short Term Finance Outstanding Exports Amount hedged Exports Amount hedged Exports Imports Short Term Finance Outstanding Exports Amount hedged	A. Exposures and Hedges based on Underlying Transactions (USD Million)																
n. Name of Corporate Exposures Amount hedged Exposures Amount hedged Exposures Amount hedged		Trade Related Non - Trade															million equivalent
1 Image: Construction of the system of t			Exports		Imports		Short Term Finance Outstanding		4 1		Exports			Imports			be reported)
2	Sr. No. Name of Corporate		Exposures	Amount hedged	Exposures	Amount hedged	Exposures	Amount hedged	Exposures	Amount hedged	Eligible limits	Cum. Amount hedged	Amount O/S	Eligible limits	Cum. Amount hedged	Amount O/S	
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	Please	send the report in F	xcel format b	vemail to 'ecdcof	md@rhi.org	in' copy to ' fedco	fmd@rhi.org.i	n'									

Note :

Authorised dealers Category-I should consolidate the above data for the bank as a whole and forward a report in EXCEL format giving corporate-wise balances to the Chief General Manager, Foreign Exchange Department, Reserve Bank of India, Central Office, Forex Markets Division, Mumbai- 400 001.